National Company Law Tribunal Allahabad Bench Allahabad

65(ND)/2014 TP44/397-398/ALL/ 16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2016.

NAME OF THE COMPANY: M/s Kumud Bhargava

Vs.

M/s Associated Chemicals Ind.(Kanpur) Pvt.Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2.

Order dated 18.08.2016

<u>C.P. No. 65 (ND)/2014 M/s Kumud Bhargava Vs. M/s Associated</u> <u>Chemicals Ind.(Kanpur) Pvt.Ltd.</u>

No representation for both sides. Earlier, Petitioner's Counsel was seeking time for argument. There was no report of compliance of directions of the CLB dated 23.02.2016. The matter is ordered to be listed on 09.09.2016 for arguments, without fail.

List the matter on 09.09.2016.

SH.VSR AVADHANI (Judicial Member)

Dated 18.08.2016